



CALL FOR PAPERS
Journal for Disability Studies and Health Laws
Volume II

About the Journal

The Journal for Disability Studies and Health Laws (the “**Journal**”) is a peer-reviewed journal published under the aegis of the Centre for Disability Studies and Health Laws, National Law University and Judicial Academy, Assam (the “**CDSHL**”).

After the overwhelming success of the Journal’s first volume, we present this call for one of the flagship journals of National Law University and Judicial Academy, Assam (the “**NLUJA**”), which was established with the objective of becoming a formidable instrument in pushing the ante of contemporary and socially relevant inter-disciplinary and multi-disciplinary research and scholarship in the areas of disability rights, health laws, healthcare jurisprudence, etcetera. The Journal accepts submissions from students, practising attorneys, academicians, jurists, activists, research scholars, professionals in non-legal fields, and members of the Bar as well as the Bench. Authors are welcome to submit their works in the form of long articles, reflective pieces, essays, book reviews and case commentaries that touch upon any of the Submission Themes entries. The submissions will undergo a double-blind review.

Continuing on the fact that the Journal is one of its kind in this region, the call cordially invites perspectives from North-East India. Furthermore, the CDSHL has always sought the active participation of persons with disabilities so that they can share their unique and first-hand experiences, perspectives, and recommendations with the world, thereby contributing to the dynamic growth and understanding of disability literature.

About NLUJA

Government of Assam established NLUJA by way of enactment of the National Law University and Judicial Academy, Assam Act of 2009 (Assam Act No. XXV of 2009). The Hon’ble Chief Justice of Gauhati High Court serves as the Chancellor of NLUJA. The university houses students, research scholars, faculty, legal academics and non-teaching staff from different corners of India; they represent various distinct socio-economic backgrounds, ethnicities, religions, customs, etcetera.



Categories of Submissions

Category	Word Limit	Description
Research Article	6,000 to 8,000 words	Authors have to submit research articles which comprehensively examine their topics. The research article should reflect an innovative re-assessment of the topic.
Research Notes	3,000 to 5,000 words	Authors must present condensed write-ups on any specific and recent developments in any submission theme(s) mentioned below.
Commentaries	Less than 3,000 words	Authors must critically analyse Indian or international judicial pronouncements, pieces of legislation or reports (governmental, inter-governmental or non-government) relevant to any submission theme(s).
Book Reviews	Less than 2,000 words	Authors must critically review and comprehensively analyse the relevant arguments put forth by the books' authors.

- These word limits are exclusive of footnotes. In exceptional cases, Submissions exceeding the word limit may be considered at the discretion of the CDSHL.

Submission Themes

The submissions should revolve around contemporary occurrences and any relevant issue(s) in relation to disability rights, health laws or its interdisciplinary aspects, including technology, philosophy/ ethics, sociology, equity, business studies and design. They must establish their relevance to the broad themes that the Journal undertakes. The following list is non-exhaustive:

1. Disability Rights
2. Healthcare Access
3. Mental Health
4. Legal Standards for Mental Healthcare and Services
5. Interdisciplinary Aspects of Disability, including Employment, Education, Social Security Benefits, Basic Amenities like Housing, Social Media, Sports, Socio-Political-Economic Rights, etcetera.



6. Employment Rights and Protections for Workers with Disabilities
7. Accessibility and Inclusive Education Practices
8. Assistive Technology, Disability Rehabilitation and their Legal Implications
9. Disability and Public Policy
10. Ethical and Legal Issues in Disability Research
11. Non-Legal Approaches and Instruments towards Social Inclusion

Submission Guidelines

Language and Citation Style

- The Submission must be written in British English.
- The Submission must use the 4th Edition of the Oxford University Standard for the Citation of Legal Authorities (OSCOLA) for footnotes and bibliographies. Do not use endnotes. Do not use speaking footnotes.

https://www.law.ox.ac.uk/sites/default/files/migrated/oscola_4th_edn_hart_2012.pdf

Format

- Page Layout: A4 size with Normal Margins (2.54 cm margin on all sides)
- The Main Body of the Submission shall be justified. The first sentence of every new paragraph must be indented by 1”.
- Typeface and Font:
 1. Times New Roman
 2. 1.5 pt line spacing in the Main Body | 1.0 pt line spacing in the footnotes
 3. 12 pt for the Main Body | 10 pt for the footnotes
- All quoted text must be in inverted commas and italicised.
- The Submission must only be in a .doc/.docx format. The file name must be “Title of Submission_[Submission Category]_CDSHL Journal”.
- Metadata of the file or the Submission body must in no event disclose personal identification of any kind, including the name and institutional affiliation of the author(s). The inclusion of such personal information in the file name, Submission body, or Metadata will lead to the automatic rejection of the Submission.
- Relaxation or change in any rules is subject to the discretion of the CDSHL.



- Each Submission shall undergo a three-stage internal review process, including a rigorous double-blind peer-review process. Our editors reserve the absolute discretion to approve or reject a submission for publication. For a Submission to be successfully published, the author/s may be required to alter the language/grammar, justify their structure/position on the law, and reply to the reviewers' comments.
- By way of their Submission, the authors confirm that the submission represents their original work and has not been copied or plagiarised in whole or in part from other works.
- Headings:

Title	Format	Example
Title of the Submission	14pt, Centre Aligned, Bold, All Caps	TITLE OF THE SUBMISSION
Heading	14pt, Centre Aligned, Bold, All Caps	HEADING
Sub-Heading Level 1	12pt, Left Aligned, Bold, Title-Case	Sub-Heading Level 1
Sub-Heading Level 2	12pt, Left Aligned, Italics, Title-Case	<i>Sub-Heading Level 2</i>

- All Submissions shall be original. Any plagiarism beyond 15% would lead to immediate rejection of the Submission. The CDSHL bars author(s) from using generative AI tools and AI-assisted tools in the writing process that fall outside the case of improving readability and language.
- Submissions can have up to two authors.
- The author(s) must inform the CDSHL if the Submission has also been submitted to another journal or otherwise. The CDSHL must be notified immediately if an offer for publication from another journal (or otherwise) is accepted by the author(s).
- If the author wishes to submit the Submission for any subsequent publication after it has been published with the Journal, the author needs to seek the explicit permission of the CDSHL.



Submission

- “Authors will be solely responsible for their views and violations of the law, if any.” The CDSHL shall not be responsible for the views/opinions of the author(s) in the Journal which does not subscribe to the views/opinions expressed by the authors. They shall be considered the personal opinion/s of the authors concerned.
- [Submit the Submission to the following link.](#)
- **Last Date to receive Submissions shall be **January 31, 2025 (11:59 PM IST)**.**

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